

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 119 OF 2019

Dated: 8th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

South East U.P. Power Transmission Company Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shresth Sharma
Mr. Aditya K. Singh

Counsel for the Respondent(s) :

ORDER

List the matter on **10.04.2019**, at the request of the learned counsel appearing for the Appellant to enable him to cure the defects.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member